OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

<u>ORDER</u>

The following postings/transfers are hereby made with immediate effect:

S. No.	Name & Emp Code of the Officia	From	To
1.	Mahesh Chander EC: 90500/ 41536737	Desg: Peon Role: Peon Posting: R & I Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ajay Pandey Ld. DJ CC-10 Distt: Central
2.	Jaidev EC: 73404626 / 11089	Desg: Peon Role: Peon Posting: Office Pool, Admin, Branch-III Distt: Central THC	THC Desg: Peon Role: Peon Posting: R & I Branch Distt: Central THC
3.	Rajesh Kumar Meena EC: 58912457	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Deepak Kumar-I, the then, Ld. CJM Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rakesh Kuma
4.	Vinod Kumar Sharma EC: 92079	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vivek Kumar Agrawal, Ld. ARC-02 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Surabhi Sharma Vats Ld. ASJ-04 Distt: Shahdara KKD
5.	Deepak Kumar EC: 10586/12042883	Desg: Peon Role: Orderly Posting: In the Personal Office of Ms. Anju Bajaj Chandna, Ld. PD & SJ Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vivek Kumar Agrawal, Ld. ARC-02 Distt: Central THC
6.	Rajender Singh Rawat EC: 76835992/10693	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Ruby Neeraj Kumar, the then, Ld. CJM Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Riya Guha, Ld. Judge, Family Court-03, Shahdara, KKD (In diverted capacity)
7.	Ramesh Rawat EC: 24342485 / 10987	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Swati Sharma, the then, Ld. CIM Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Harun Pratap Ld. PO MACT-02 Dist: Shahdara KKD
8.	Alok Kumar EC: 76568130 / 10638	Desg: Peon Role: Orderly Posting: Office Pool Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Brijesh Kumar Garg, DJ COMM-01 Dist: Shahdara KKD
9.	Suresh Kumar Bhardwaj EC: 10466/59899424	Desg: Peon Role: Orderly Posting: Personal Office of Sh. Kanwaljeet Arora, the then, Ld. Principal District & Sessions Judge-cum-Special Judge, (PC Act) (CBI), RACC, New Delhi	Desg: Peon Role: Orderly Posting: In the Court of Sh. Pawan Kumar Matto, Ld. DJ CC-04 Distt: Shahdara KKD



10 L/201			J
10	. Harbans Lal EC: 90538	Desg: Peon Role: Peon Posting: Facilitation Centre/E-Sewa Kendra Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Jasjeet Kaur Ld. ASJ POCSO-04 Distt: North-West Rohini
11	. Atul Kumar EC: 75007911 / 10592	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Himanshu Raman Singh, the then, Ed. SCJ-cum-RC Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vikram Rali
12	EC: 92052/16905599	Desg: Peon Role: Orderly Posting: Office Pool Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Dr. Hardeep Kaur, Ld. ASJ-02 Distt: New Delhi PHC
13	EC: 11124/22215058	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Kanwaljeet Arora, the then, Ld. Principal District & Sessions Judge- cum-Special Judge, (PC Act) (CBI), RACC, New Delhi	Desg: Peon Role: Orderly Posting: In the Court of Ms. Chhavi Kapoor, Ld. Spl. Judge PC Act CBI-07 RACC
14.	Babloo Kumar EC: 66761014	Desg: Peon Role: Peon Posting: Admin. Branch and Leave Section RACC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vishal Gogne, Ld. Spl. Judge PC Act CBI-24 RACC
15.	EC: 52647128/11047	Desg: Peon Role: Peon Posting: General Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Chetna Singh, Ld. POLC-06 RACC
16.	Shiv Pujan EC: 90220	Dosg: Peon Role: Peon Posting: Caretaking Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanlay Khanagwal, Ld. Spl. Judge (PC Act) CBI-12 RACC
17.	Vikas EC: 73055037	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shelly Arora, Ld. PO MACT-02 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sanjay Bansal Ld. Special Judge (PC Act) (CBI) (Coal Block Cases)-02 RACC
18.	Bhoj Bahadur EC: 10769	Desg: Peon Role: Peon Posting: Bail & Filing Section Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shelly Arora, Ld. PO MACT-02 Distt: South-East Saket
19.	Lakshay Rao EC: 74783231	Desg. Peon Role: Orderly Posting: In the Court previously presided over by Sh. Abhishek Kumar, the then, Ld. CJM Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sudhanshu Kaushik Ld. SPL Judge, PC ACT CBI-11 RACC

%

20	Darton Singh	Dorge Boon	Dani Bana
.20.	Partap Singh EC: 10496	Desg: Peon Role: Orderly Posting: In the Court of Sh. Naveen Kumar Kashyap, Ld. Judge, Family Court- 02, Cenral, THC (in diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Rakesh Pandit, Ld. DJ CC-04 Distt: South-West Dwarka
21.	Amit EC: 59551980	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anurag Dass, Ld. ASJ FTSC POCSO-03 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Sh. Naveen Kumar Kashyap, Ld. Judge, Family Court-02 Distt: Central THC (in diverted capacity)
22.	Bhana Ram Meena EC: 92042/60091342	Desg: Peon Role: Orderly Posting: In the Court of Sh. Shiv Kumar, Ld. JMFC NI Act-05 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anurag Dass, Ld. ASJ FTSC POCSO-03 Distt: South-West Dwarka
23.	Gurdeep Singh EC: 32193364 / 11133	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Deepak Kumar-II, the then, Ld. CJM RACC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anurag Dass, Ld. ASJ FTSC POCSO-03 Distt: South-West Dwarka
24.	Kanwar Pal Meena EC: 59708397	Desg: Peon Role: Peon Posting: Digitization Cell and all Record Room Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sharad Gupta, Ld. ASJ (FTC) Distt: South-West Dwarka
25.	Ram Shankar EC: 90369/13649569	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vaibhav Mehta, the then, Ld. CJM Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Dr. Yadvender Singh, Ld. DJ-02 Distt: South Saket
26.	Mahender Pal EC: 57968727	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjeev Kumar Singh, the then, Ld. DJ CC Digital -04 Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Sudesh Kumar-II, Ld. PO MACT Distt: South Saket
27.	Vandana Tewatia EC: 47417733	Desg: Peon Role: Peon Posting: Bail and Filing Section and CJM Office Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Charu Gupta, Ld. PO MACT-01 Distt: South-East Saket
28.	Ali Hasan EC: 78275448 / 10998	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Vasundhra Chhaunkar, the then, Ld. CJM Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Anu Aggarwal, Ld. ASJ-06 (POCSO) Distt: South-East Saket
29.	Subhash EC: 90476/72374861	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sanjeev Kumar Singh, the then, Ld. DJ CC Digital -04 Distt: South Saket	

30.	Ramesh Barman EC: 91216	Desg: Peon Role: Peon	Desg: Peon Role: Orderly
į		Posting: ACJ Office and Protocol Branch Uistt: Central THC	Posting: In the Court of Ms. Nirja Bnatia, Ld. DJ CC Digital-07 Distt: South-East
31.	Sonu Rajput EC: 11010	Desg: Peon Role: Peon Posting: Record Room (Criminal) Distt: Central	Saket Desg: Peon Role: Peon Posting: ACJ Office and Protocol Branch Distt: Central
		THC	THC
32.	Nanak Chand EC: 90272	Desg: Peon Role: Peon Posting: Vigilance Branch, Security Cell and BMC Distt: South	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vishal Singh Ld. ASJ-05 Distt: South-East Saket
33.	Rajinder Singh	Saket Desg: Chowkidar	Desg: Chowkidar
	Vohra	Role: Orderly	Role: Peon
	EC: 90155/32054468	Posting: In the Court Sh. Ankit Singla, Ld. ASJ SFTC Distt: South-East	Posting: Vigilance Branch, Security Cell and BMC Distt: South
		Saket	Saket
34.	Dharmender Kumar Maurya EC: 89867064 / 10758	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Kanwaljeet Arora, the then, Ld. Principal District & Sessions Judge- cum-Special Judge, (PC Act) (CBI), RACC,	Desg: Peon Role: Orderly Posting. In the Personal Office of Ms Anja Bajaj Chandna, Ld. PD & SJ Distt: New Delhi PHC
35.	Raman Kumar	New Delhi Desg: Peon	Desg: Peon
33.	EC: 92075	Role: Orderly Posting: In the Court Sh. Vishal Pahuja, Ld. ASJ (SC-RC)-01 Cistt: West THC	Role: Orderly Posting: In the Court Sh. Rajinder Kumai Ld. ASJ-05 Distt: North-West
36.	Dheeraj EC: 25903600	Desg: Peon Role: Orderly Posting: In the Court Ms. Anuradha Jindal, Ld. JSCC-cum-ASCJ-cum-GJ Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court Sh. Vishal Pahuja, Lo ASJ (SC-RC)-01 Distt: West THC
37.	Sunahari Lal	Desg: Chowkidar	Desg: Chowkidar
38.	EC: 91020/77714040	Role: Orderly Posting: In the Court previously presided over by Sh. Kanwaljeet Arora, the then, Ld. Principal District & Sessions Judgecum-Special Judge, (PC Act) (CBI), RACC, New Delhi	Role: Orderly Posting. In the Court Ms. Anuradha Jinda Ld. JSCC-cum-ASCJ-cum-GJ Distt [*] South Saket
38.	Yoginder Prasad Yadav EC: 90428	Desg: Peon Role: Peon Posting: R & I Branch Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court Sh. Ankit Singla, Lo ASJ SFTC Distt. South-East Saket
39.	Gaurav Kumar EC: 50721894	Desg: Peon Role: Peon Posting: Accounts Branch, Store, Fine & Audit, Cash Branch Distt: South-East Sake	Desg: Peon Role: Orderly Posting: In the Court Sh. Deepak Vats, L. ACJM Distt: South-East Saket

1	• 40.	Deepak Kumar	Desg: Peon	Desg: Peon
	٠. ا	EC: 41420451	Role: Orderly	Role: Orderly
l			Posting: In the Court Sh. Rajinder Kumar,	Posting: In the Court Sh. Dharmender
		Į.	Ld. ASJ-05	Singh, Ld. DJ-01
1		İ	Distt: North-West	Distt: West
l			Rohini	THC
٢	41.	Jasbir Singh	Desg: Peon	Desg: Peon
1		EC: 11160	Role: Peon	Role: Orderly
1			Posting: Facilitation Centre	Posting: In the Court of Sh. Shiv Kumar,
1	Ì		Distt: South-West	Ld. JMFC NI Act-05
ı			Dwarka	Distt: South-West
ŀ			,	Dwarka
-	42.	Pankaj Kumar	Desg: Peon	Desg: Peon
	42.	Yadav	Role: Orderly	Role: Orderly
Ì		EC: 14117240	Posting: In the Court of Ms. Akanksha	Posting: In the Court of Ms. Gurmohina
í		EC: 1411/240	Singh, La. JMFC NI Act-02	Kaur, Ld. ASJ-05
ı		ſ	Distt: New Delhi	Distt: South-West
ļ		5		Dwarka
ļ			PHC	DWalka
-				Dorg: Boon
8	43.	Paras Shankar	Desg: Peon	Desg: Peon
		EC: 39130903	Role: Peon	Role: Orderly
			Posting: R & I Branch	Posting: In the Court of Ms. Akanksha
			Distt: Central	Singh, Ld. JMFC NI Act-02
ı			THC '	Distt: New Delhi
1			1	PHC
ŗ	44.	Vipin Kumar	Desg: Process Server	Desg: Process Server
1		EC: 94902016	Posting: Office Pool, Admin, Branch-III	Posting: Nazarat Branch
1			Distt: Central	Distt: Central
ł		le.	THC	THC
F	AC	Sunil Kumar	Desg: Process Server	Desg: Process Server
	45.	CONTRACTOR OF THE STATE OF THE		Posting: Nazarat Branch
-		EC: 90543190	Posting: Nazarat Branch	Distt: South-West
ı			Distt: New Delhi	
ı			PHC	Dwarka
Į				
Í	46.	Deepak Kumar	Desg. Process Server	Desg: Process Server
Į		EC:	Posting: Nazarat Branch	Posting: Nazarat Branch
ĺ		The second second second second	Distt: South-West	Distt: Central
		11127/26370320	■	Distt: Central THC
		The second second second second	Distt: South-West	
	47	11127/26370320	Distt: South-West Dwarka	тнс
	47.	11127/26370320 Devinder Singh	Distt: South-West Dwarka Desg: Process Server	THC Desg: Process Server
	47.	11127/26370320	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch	THC Desg: Process Server Posting: Nazarat Branch
	47.	11127/26370320 Devinder Singh	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi
	47.	11127/26370320 Devinder Singh	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch	THC Desg: Process Server Posting: Nazarat Branch
		11127/26370320 Devinder Singh EC: 38697335	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC
	47. 48.	11127/26370320 Devinder Singh EC: 38697335 Joginder Singh	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon
	48.	Devinder Singh EC: 38697335 Joginder Singh EC:	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly
		11127/26370320 Devinder Singh EC: 38697335 Joginder Singh	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon Posting: Record Room (Civil)	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh,
	48.	Devinder Singh EC: 38697335 Joginder Singh EC:	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01
· ·	48.	Devinder Singh EC: 38697335 Joginder Singh EC:	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon Posting: Record Room (Civil)	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01 Distt: West
.0	48.	Devinder Singh EC: 38697335 Joginder Singh EC:	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01 Distt: West THC
, c	48.	Devinder Singh EC: 38697335 Joginder Singh EC:	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Peon
, and the second	48.	11127/26370320 Devinder Singh EC: 38697335 Joginder Singh EC: 10542/83373710 Prita Joshi	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Peon Role: Orderly	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Peon Role: Peon
, c	48.	Devinder Singh EC: 38697335 Joginder Singh EC: 10542/83373710 Prita Joshi EC: 30413874 /	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Peon	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Peon Role: Peon Posting: Record Room (Civil)
, C	48.	11127/26370320 Devinder Singh EC: 38697335 Joginder Singh EC: 10542/83373710 Prita Joshi	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Peon Role: Peon
Ċ.	48.	Devinder Singh EC: 38697335 Joginder Singh EC: 10542/83373710 Prita Joshi EC: 30413874 /	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh Ld. ASJ FTSC (POCSO)-01	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Peon Role: Peon Posting: Record Room (Civil)
	48.	Devinder Singh EC: 38697335 Joginder Singh EC: 10542/83373710 Prita Joshi EC: 30413874 /	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh Ld. ASJ FTSC (POCSO)-01 Distt: West	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Peon Role: Peon Role: Peon Posting: Record Room (Civil) Distt: Central
	48.	Devinder Singh EC: 38697335 Joginder Singh EC: 10542/83373710 Prita Joshi EC: 30413874 /	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh Ld. ASJ FTSC (POCSO)-01	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Peon Role: Peon Role: Peon Posting: Record Room (Civil) Distt: Central
	48. 49.	Devinder Singh EC: 38697335 Joginder Singh EC: 10542/83373710 Prita Joshi EC: 30413874 / 10634	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh Ld. ASJ FTSC (POCSO)-01 Distt: West THC	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC
	48.	Devinder Singh EC: 38697335 Joginder Singh EC: 10542/83373710 Prita Joshi EC: 30413874 / 10634 Kanwar Pal	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Daftri	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Daftri
C,	48. 49.	Devinder Singh EC: 38697335 Joginder Singh EC: 10542/83373710 Prita Joshi EC: 30413874 / 10634 Kanwar Pal Meena	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Daftri Role: Orderly	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Daftri Posting: Caretaking Branch and
·	48. 49.	Devinder Singh EC: 38697335 Joginder Singh EC: 10542/83373710 Prita Joshi EC: 30413874 / 10634 Kanwar Pal Meena EC:	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Daftri Role: Orderly Posting: In the Court of Sh. Mohd	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Daftri Posting: Caretaking Branch and Purchase Cell
· ·	48. 49.	Devinder Singh EC: 38697335 Joginder Singh EC: 10542/83373710 Prita Joshi EC: 30413874 / 10634 Kanwar Pal Meena	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Daftri Role: Orderly Posting: In the Court of Sh. Mohd Ehtesham, Ld. DJ-03	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Daftri Posting: Caretaking Branch and Purchase Cell Distt: Shahdara
·	48. 49.	Devinder Singh EC: 38697335 Joginder Singh EC: 10542/83373710 Prita Joshi EC: 30413874 / 10634 Kanwar Pal Meena EC:	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Daftri Role: Orderly Posting: In the Court of Sh. Mohd	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Daftri Posting: Caretaking Branch and Purchase Cell
	48. 49.	Devinder Singh EC: 38697335 Joginder Singh EC: 10542/83373710 Prita Joshi EC: 30413874 / 10634 Kanwar Pal Meena EC:	Distt: South-West Dwarka Desg: Process Server Posting: Nazarat Branch Distt: Central THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Daftri Role: Orderly Posting: In the Court of Sh. Mohd Ehtesham, Ld. DJ-03	THC Desg: Process Server Posting: Nazarat Branch Distt: New Delhi PHC Desg: Peon Role: Orderly Posting: In the Court of Ms. Saloni Singh, Ld. ASJ FTSC (POCSO)-01 Distt: West THC Desg: Peon Role: Peon Posting: Record Room (Civil) Distt: Central THC Desg: Daftri Posting: Caretaking Branch and Purchase Cell Distt: Shahdara

51	l. Navneet	(9)	73
	EC: 30027748	Distt: Shahdara	Desg: Peon Role: Orderly and Posting: In the Court of Sh. Moh Ehtesham, Ld. DJ-03 Distt: Shahdara
52.	Ramesh Singh Nainwal EC: 90556339 / 10472	KKD Desg: Daftri Role: Orderly Posting: In the Court of Sh. Sac Gupta, Ld. PO MACT-02 Distt: West THC	KKD Desg: Daftri
53.	Sukhdev Yadav EC: 32683693	Desg: Peon Role: Peon Posting: R & I Branch, General Branch Admin. Branch Distt: West THC	Desg: Peon Role: Orderly h, Posting: In the Court of Sh. Sachir Gupta, Ld. PO MACT-02 Distt: West
54. S5.	Yogesh Kumar EC: 10482 Vinod Kumar	Desg: Daftri Role: Peon Posting: Facilitation Centre/E-Sew Kendra Distt: South Saket	THC Desg: Daftri Posting: Facilitation Centre/E-Sewa Kendra Distt: South Saket
, 56.	EC: 16630173 / 10469	Desg: Daftri Role: Orderly Posting: In the Court of Ms. Priyanka Ld. JMFC NI Act DC-02 Distt: North Rohini	Desg: Daftri Posting: CJM Office and Bail Section Distt: North Rohini
) D	Nivedita EC: 94310287	Desg: Peon Role: Peon Posting: CJM Office and Bail Section Distt: North Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Priyanka, Ld. JMFC NI Act DC-02 Distt: North
-	Munesh Singh EC: 83474808 / 11521	Desg: Daftri Role: Orderly Posting: In the Court of Sh. Navjeet Budhiraja, Ld. ASJ-02 Distt: South Saket	Rohini Desg: Daftri Posting: Copying Agency Distt: South Saket
58. D	C: 71619319	Desg: Peon Role: Peon Posting: Copying Agency Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Navjeet Budhiraja, Ld. ASJ-02 Distt: South

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the

2. The Intra District Transfers are subject to the approval from the concerned Ld. Principal District & Sessions

This order shall not be considered as a change of cadre of the aforesaid officials mentioned at S. Nos. 33 & 37. They will continue to be in their parent cadre for all purpose.

Ms. Anita, Peon/Dak Peon, EC- 76260376 presently posted in the Admin. Branch-III, Central, THC is hereby directed to look after the dak work of the Courts of Sh. Sandeep Kumar Sharma, Ld. DJ-02, Sh. Bhupinder Singh, Ld. ASJ-05, Ms. Shagun Sharma, Ld. DJ-12, Sh. Sunil Khatri, Ld. CJ-06, Dr. Raj Kumar Singh, Ld. JMFC-05, Sh. Arvind Tomar, Ld. JMFC NI Act-07 and Ms. Aradhana, Ld. JMFC NI Act DC-04, Central, THC earlier assigned to Ms. Sunita Dua, Dak Peon, EC- 43933693 as an interim measure till the joining of Ms. Sunita Dua, Cak Peon, thereafter, Ms. Anita, Dak Peon shall report back in the Admin. Branch-III, Central, THC. Further, Ms. Anita, Dak Peon is hereby directed to mark her attendance in the senior most Court assigned to her, in case she happens to be leave/unavailable, she is directed to intimate in all the Courts assigned to her, failing which strict disciplinary action will be taken against her and regular Orderlies/Peons of the Court(s) concerned shall perform the work of

Dak Peon In her absence and in case, both regular Dak Peon and Peon/Orderly of any Court(s) are on leave/unavailable, Peon will be deputed in the said Court(s) from the Office Pool, Admin. Admin. Branch-III, Central, THC as per the availability of the Peons/Orderlies.

5. Sh. Kuldeep Singh, Peon, EC- 57367162 presently posted in the R & I Branch, Central, THC is hereby directed to after the Dak work of JJB-II, Delhi Gate, Delhi (FROM 12 NOON TO 01.30 PM) in addition to duties already assigned to him in the R&I Branch, Central, THC.

6. All the above mentioned officials who are transferred shall be STAND RELIEVED from their respective postings with the directions to join at their transferee station forthwith.

> (VIRENDER KUMAR BANSAL) PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

> > TIS HAZARI COURTS, DELHI

..... ADMIN-III /Central/F.1(3)/P&T/2025

Dated, Delhi the...

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.

2. Ld. Principal Judge, Family Court (HQs), Dwarka, New Delhi.

- 3. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
- 4. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
- 5. The Dealing Officials, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
- 6. The Dealing Officials, Leave Seat, (Central), Delhi.
- 7. The Officers concerned.
- 8. The Officials concerned to join at their transfer station forthwith, irrespective of the mode (whatsapp/layers/official website) by which transfer order is received to them.
- 9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updating of records as per rules.

10. For uploading on Layers.

11 The Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website on the "Employees Corner" of District Court.

> PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) TIS HAZARI COURTS, DELHI

44